

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

NOTIFICATION
Srinagar, 23rd June, 2023.

S.O 335.—In exercise of the powers conferred by sub section (1) of section 22 of the National Investigation Agency Act, 2008 and in partial modification of notification S.R.O 149 of 2019 dated 01-03-2019 and S.O 29 of 2023 dated 11-01-2023, Government hereby notifies the following Courts as Special Courts for the districts shown against each for the purpose of trial of offences under the Unlawful Activities Prevention Act, 1967:

S. No.	Name of the Court	Jurisdiction
01	Additional District and Sessions Judge (Fast Track Court), Budgam	District Budgam
02	Additional District and Sessions Judge, Ganderbal	District Ganderbal
03	Additional District and Sessions Judge (Fast Track Court), Doda	District Doda and Kishtwar
04	Additional District and Sessions Judge, Poonch	District Poonch and Rajouri

By Order of the Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/128/2022-10.

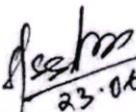
Dated. 23-06-2023.

Copy to the:

1. Ld. Advocate General, J&K, Srinagar.
2. Financial Commissioner (Additional Chief Secretary) Home Department.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
4. Registrar General, High Court, of Jammu and Kashmir and

Ladakh, at Srinagar. This is with reference to his letter No. 30524/RG/GS dated 15-06-2023.

5. Additional Sessions Judge (Fast Track Court), Budgam/ Doda.
6. Additional District and Sessions Judge, Ganderbal/Poonch.
7. District Magistrate, Budgam/Ganderbal/Doda/Kishtwar/Poonch/Rajouri
8. Sr. Superintendent of Police, Budgam/Ganderbal/Doda/Kishtwar/Poonch/Rajouri
9. Director, Archives, Archaeology and Museums, J&K, Srinagar.
10. General Manager, Government Press, Srinagar for publication in an extraordinary issue of Government Gazette.
11. Private Secretary to Chief Secretary, J&K for information of Chief Secretary.
12. Private Secretary to Secretary to Government, Department of Law, Justice and P.A. for information of Secretary.
13. In-charge Website, Department of Law, Justice & PA.
14. S.O Section, Department of LJ&PA (w. 7. s.c).
15. Concerned file.


23.06.23

(Ashish Gupta)

Additional Secretary to Government